

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. P.I./06/2015

Date : 11.08.2015

Modifying partially the earlier circular No. P.I./05/2013 dated 10.04.2013 and other circulars issued from time to time laying down the condition to apply for privilege leave, half pay leave etc, six week before the date from which leave is required, is hereby reduced to two weeks.

It is enjoined upon all the Distt. & Sessions Judges to ensure that the application for grant of privilege leave, half pay leave etc. be forwarded immediately to this office, so that such application may be dealt with in time.

BY ORDER

Registrar (Classification)

No. Estt.B2(iv)/2/2015/13640

Date :

Copy forwarded to the following for information & necessary action.

1. The Registrar General, RHC, Jodhpur.
2. The Registrar (Vigilance)/(Admn.)/(Rules)/(Class.)/(Exam.), R.H.C., Jodhpur.
3. The Registrar (Admn.), RHCB, Jaipur with the request to distribute the copy of this circular to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. Registrar-cum- Principal Secretary to Hon'ble Chief Justice, RHC, Jodhpur.
5. The Deputy Registrar(Judicial)/(Exam.), RHC, Jodhpur.
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. All the Distt. & Sessions Judge with the request to circulate the copy of this circular to all Judicial officers as well as Judge/Spl. Judges posted in their respective Judgeship.
8. A.O.J. Classification Section (Website), RHC, Jodhpur.

Registrar (Classification)